

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 590 of 2012

[Arising out of OIA-COMMR-A-/243-245/VDR-II/2012 Dated-30/04/2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-II)

M/s. Mohammad Firdos Kothi

.....Appellant

M D, Kothi Steel Ltd., Vejalpur Road, Village-Chikodra, Taluka-Godhra,
PANCHMAHAL, GUJARAT

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

None appeared for the Appellant

Shri Dharmendra Kanjani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 06.02.2020

DATE OF DECISION: 06.02.2020

RAMESH NAIR

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 588 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Kamakshi